

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 16.07.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 17/2021 (PH)	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Anant Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey - R2
2.	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Anant Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey - R2

For admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH) (Ins) No. 95/2021	Sree Bhadra Parks and Resorts Limited Vs Sri Ramani Resorts and Hotels P Ltd	Anil D Nair Sreejith R. Nair Telma Raju	Jayanthi K Shah
4.	Comp. App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	Yadavalli Sai Karunakar
5.	Comp. Appl (AT) (CH) (Ins) No. 38/2021	R. Velu Resolution Professional for M/s. Palm Lagoon Backwater Resorts P Ltd Vs Invent Assets Securitization and Reconstruction Private Limited	Vipin Warriar Vidyalakshmi Vipin Lokesh Kumar	

6.	Comp. App (AT) (CH) (Ins) No. 54/2021	Telangana state Trade Promotion Corporation Vs A.P. Gems & Jewellery Park (P) Ltd & Another	Lokeshwar Reddy	Y. Suryanarayana – R1 R. Saravanan – R2
7.	Comp App.(AT) (CH) (Ins)No. 127/2021	Power Finance Corporation Ltd & 2 ors V Ashish Arjunker Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 others	Deepak Khurana	Abhijeet Sinha Ms. Shweta Dubey R1 DVAS Ravi Prasad – R3
8.	Comp App (AT) (CH) (Ins) No. 139/2021	Asish Kumar Rathi Liquidator for M/s. Ind Barath Power (Madras) Ltd	Abhijeet Sinha Shweta Dubey	

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By the order of Hon'ble Member (J)

(Chennai Bench)